

National Company Law Tribunal

ITEM NO : 26

Allahabad Bench

CA No. 220/2019 in  
CP No. (IB)322/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 10.01.2020

NAME OF THE COMPANY: Mrs. Anita Nirula & Anr V/s M/s Piyush Shelters India Pvt Ltd

SECTION OF I & B CODE: 45 & 66 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Aman Kr. Dwivedi	Adv	RP	Aman K. Dwivedi
2.				

In view of the order passed in CA NO.387/2019 IN CP  
NO.(IB)322/ALD/2018, put up on 24<sup>th</sup> January, 2020.

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Dated: 10.01.2020

(JUSTICE RAJESH DAYAL KHARE)  
MEMBER (J)